

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr. M.P No. 206 of 2016

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03/07.07.2020 Mr. Rakesh Kumar, learned counsel appearing on behalf of the State submits that charge-sheet has already been submitted against the petitioner and other accused persons, after completion of the investigation.

 Mr. K. Murari, learned counsel for the petitioner seeks some time to verify the aforesaid fact.

 Prayer is allowed.

 Put up this case after three weeks.

(Ananda Sen, J.)

RKM/-